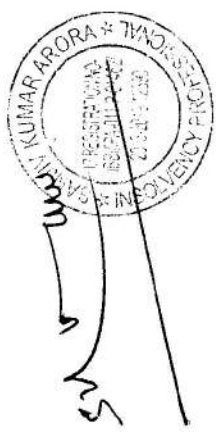


Annexure-I
 Name of the corporate debtor: Cview Innovations Private Limited; Date of commencement of CIRP: 14/06/2019; List of Creditors as on: 28/01/2022

List of secured financial creditors belonging to any class of creditors

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | (Amount in Rs.) | | | Remarks, if any | |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | | |
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 SAHIL KUMAR ARORA * INSOLVENCY PROFESSIONAL